

ITEM NO.121

COURT NO.5

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9692-9693/2024

DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT

Appellant(s)

VERSUS

SHIV CHARAN &amp; ORS.

Respondent(s)

[ IN FIRST FIVE MATTERS ] [ TO BE TAKEN UP AFTER ITEM NO. 104 I.E.  
CRL.A. NO. 1972/2014 ETC. ]  
IA No. 233297/2024 - INTERVENTION APPLICATION

WITH

SLP(C) No. 20174/2021 (XVI)

IA No. 159943/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Crl.A. No. 2925/2025 (II-A)

Date : 31-07-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Sandeep Vij, Adv.  
Mr. Niraj Chamyal, Adv.  
Mr. Dhananjay Sud, Adv.  
Mr. Harsh Gupta, Adv.  
Mr. Aishwarya Prasad, Adv.  
Mr. Shashank Shekhar, AOR  
Mr. Asa Harivenkat, Adv.

Mr. Suryaprakash V. Raju, A.S.G. (not present)  
Mr. S. D. Sanjay, A.S.G.  
Mr. Zoheb Hussain, Adv.  
Mr. Sarthak Karol, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Padmesh Mishra, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Bhuvan Kapoor, Adv.  
Mr. Mrigank Pathak, Adv.  
Mr. Parantap Singh, Adv.  
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For Respondent(s) : Mr. N.K.Kaul, Sr. Adv.  
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Mr. Manan Daga, Adv.  
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Mr. Arvind Kumar Sharma, AOR  
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Mr. Tushar Mehta, SG (not present)  
Mr. Annam Venkatesh, Adv.  
Ms. Kanu Agrawal, Adv.  
Mr. Saurav Roy, Adv.  
Ms. Rajeshwari Shankar, Adv.  
Mr. Sudarshan Lamba, AOR

UPON hearing the counsel the Court made the following  
O R D E R

At request of learned Additional Solicitor General appearing for the appellant/petitioner, list the matter on 20.08.2025.

In the meanwhile, learned counsel for the parties are directed to file short synopsis.

(SWETA BALODI)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
ASSISTANT REGISTRAR